

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-21/2008(Pt.)/8565/A.

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 17<sup>th</sup> October, 2023.

Sub:- **Puja Vacation with Station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023 dated 13.10.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West Kameng District has been granted **seven days Puja Vacation w.e.f. 21.10.2023 to 27.10.2023, alongwith station leave permission w.e.f. 21.10.2023 to 29.10.2023.** A senior Judicial officer available at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2008(Pt.)/8566-8567/A, dated 17.10.2023**

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

*B*  
*17/10/23*

**REGISTRAR (VIGILANCE)**

*[Signature]*